

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 3634
TO BE ANSWERED ON 21.03.2025

CENTRAL SHARE IN HONORARIUM OF AWW AND AWH

†3634. SMT. JOBA MAJHI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Central share of honorarium provided to Anganwadi workers and helpers has not been increased for almost last one decade, if so, the details thereof;
- (b) whether the Anganwadi workers and helpers are constantly agitating throughout the country for increase in their honorarium, if so, the details thereof;
- (c) whether the Supreme Court has considered the AWW and AWH as Government employees and passed an order to provide the said workers and helpers all the facilities and salary accordingly, if so, the details thereof; and
- (d) whether the Government proposes to increase the central share of the said honorarium head, if so, the time frame fixed thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d) Anganwadi Services under Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The Central Government is responsible for policy and planning and the State Governments are responsible for day-to-day program implementation. Government of India increases the honorarium of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) from time to time. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini-AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month as per the defined cost sharing ratio.

Besides, performance linked incentive of Rs.500/- is provided to AWWs and Rs.250/- per month to AWHs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.

As per the information available in the Ministry, no such order has been passed by the Hon'ble Supreme Court of India regarding salary and regularization of Anganwadi Workers and Helpers.

With a view to incentivize and encourage the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs), various initiatives have been undertaken including the following:

(i) Promotion: Under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers are to be filled by Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors are to be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.

(ii) Social Security Insurance Schemes: Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) in the age group of 18 to 50 years and under Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.

(iii) State Governments and UT Administrations have been requested to encourage eligible AWWs and AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

(iv) Retirement date: States and UTs have been requested to adopt a uniform retirement date i.e 30th April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(v) Healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers in pursuance to budget announcement in FY 2024-25.
